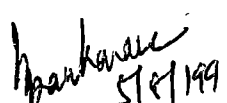
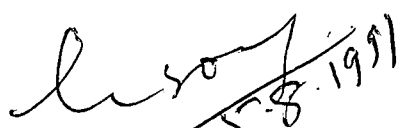


IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI

OA / TA / TA / CCP No. 443 1989 RA-120/91 in
Prabhati Ram V. P. Sharma CCP-152/89
APPLICANT (S) COUNSEL

VERSUS
General Manager, Northern Railway
RESPONDENT (S) COUNSEL

Date	Office Report	Orders.
		5.8.1991. Present : Shri A. K. Bhardwaj, counsel for the petitioner. Heard. This is a petition for review of the order dated 16.10.1989 on CCP-152/89. A Division Bench of this Tribunal has already held in the case of Shri M. R. Dewan that a petition for review of an order passed on a CCP is not maintainable. Accordingly, this petition is rejected.  (S. Gurusankaran) Member (A)  (G. Sreedharan Nair) Vice-Chairman (J)